GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2444
ANSWERED ON:03.12.2009
ABOLITION OF TRAVEL AGENCY COMMISSION
Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that some airlines have declared abolition of Travel Agency commission and have advised to earn their income by charging the clients additional fees ranging from Rs. 350/- to Rs. 10,000/- over and above the ticket fares;
- (b) if so, the details of airlines and the reasons for such abolition; and
- (c) the measures taken by the Government to correct the situation?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a): Yes, Sir.
- (b): As per the records available with the Government, sixteen foreign airlines so far viz., KLM, North West Airlines, Air France, Qatar Airways, Singapore Airlines, Silk Air, Lufthansa, Air Canada, Continental Airlines, Japan Airlines, Austrian Airlines, Delta, British Airways, Fin Air, Swiss Air and United Airlines have substituted remuneration of travel agents by transaction fees paid by their customers instead of agency commissions.
- (c): The matter is presently sub judice and the Government is assisting resolution of the matter.